GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

UNSTARRED QUESTION NO: 22

(TO BE ANSWERED ON THE 1st December 2025)

WATER-AERODROMES OR SEAPLANE OPERATIONS TO IMPROVE CONNECTIVITY

22. SHRI MASTHAN RAO YADAV BEEDHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is considering the introduction of water aerodromes or seaplane operations along coastline or riverine areas to improve connectivity;
- (b) whether any analysis or assessment has been conducted on the feasibility of such water aerodrome operations in the State of Andhra Pradesh;
- (c) whether there are any specific actions or initiatives undertaken to explore the implementation of water aerodromes or seaplane services in the State; and (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d):The Ministry of Civil Aviation has introduced seaplane operations from water aerodromes under the Regional Connectivity Scheme UDAN 3.0. Through various bidding rounds, several seaplane routes have been identified to connect water aerodromes across Gujarat, Assam, Telangana, Andhra Pradesh, Kerala, Andaman & Nicobar Islands, Goa, Himachal Pradesh and Lakshadweep.

Under UDAN 5.5, the State Government of Andhra Pradesh has proposed ten locations for development as water aerodromes for seaplane operations: Araku, Gandikota, Kakinada, Konaseema, Lambasingi, Narsapur, Prakasam Barrage, Rushikonda, Srisailam and Tirupati.

The Ministry has issued Guidelines for Seaplane Operations under UDAN, which clearly outline the roles and responsibilities of all stakeholders. As per these guidelines, the responsibility for assessing the feasibility of any waterbody for seaplane operations rests with the concerned State/UT Government.
